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Viresh Joshi v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), 2025 SCC OnLine SAT 522

Zafar Yunus Sareshwala v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), 2025 SCC OnLine SAT 536

#### Central Rules [9]

Food Safety and Standards (Import) First Amendment Regulations, 2025

Project Imports (Amendment) Regulations, 2025

Railway Services (Payment of Gratuity under National Pension System) Rules, 2025

Department of Scientific and Industrial Research Group 'A' Gazetted posts (non-ministerial, scientific and technical) Rules, 2025

Telecommunications (Sharing, Trading, and Leasing of Spectrum) Rules, 2025

Ministry of Defence, Directorate General of Army Air Defence, Group 'C' (Non-Gazetted) (Hindi Typist) Recruitment Rules, 2025

Ministry of Defence, Indian Navy, Administrative Officer Grade-I and Administrative Officer Grade-II (Group 'A' and 'B' Posts) Recruitment Rules, 2025

Ministry of Defence, Family Welfare Organisation, Doctors Cadre (Group 'A' Posts) Recruitment Rules, 2025

Companies (Specification of definition details) Amendment Rules, 2025

#### **Central Notifications** [15]

Ministry of Finance [75/2025-Cust (NT)]

Ministry of Finance [49/2025-Cust]

Ministry of Communications and Information Technology [Noti. No. G.S.R. 874(E)]

Ministry of Corporate Affairs [Noti. No. G.S.R. 880(E)]

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Ministry of Defence [Noti. No. S.R.O. 41]

Ministry of Defence [Noti. No. S.R.O. 42]

Ministry of Defence [Noti. No. S.R.O. 43]

Ministry of Education [Rescinds Notification No. S.O. 4933(E) Noti. No. S.O. 5022(E)]

Ministry of Education [Amendment in Punjab University Act, 1947 Noti. No. S.O. 5023(E)]

Ministry of Health and Family Welfare [Food Safety and Standards (Import) First Amendment Regulations, 2025 F. No. QA/11023/31/2022-QA-FSSAI(1)]

Ministry of Health and Family Welfare [Corrigendum Noti. No. G.S.R. 810(E)]

Ministry of Power [Transmission scheme under TBCB mode Noti. No. S.O. 4967(E)]

Ministry of Railways [Noti. No. G.S.R. 852(E)]

Ministry of Science and Technology [Noti. No. G.S.R. 871(E)]

#### State Rules [15]

Himachal Pradesh Rajya Chayan Aayog, Terms and Conditions (Chairman and Members) Rules, 2024

Karnataka Secondary Education Examination Board First Bye-laws 1966

Karnataka Secondary Education Examination Board First Regulations 1966

Karnataka Secondary Education Examination Board Rules, 1966

Karnataka Motor Vehicles Rules, 1989

Kerala Agricultural Workers (Amendment) Rules, 2025

Punjab Right to Business Rules, 2020

Punjab Village Common Lands (Regulation) (First Amendment) Rules, 2025

Telangana Allied Health Sciences Courses Admission, Rules, 2022

Telangana State Municipal Ministerial Subordinate Service Rules, 2022

Telangana State Municipal Health (Municipalities and Municipal Corporations) Subordinate Service Rules, 2022

Telangana State Municipal Accounts Subordinate Service Rules, 2022

Manipur Goods and Services Tax (Second Amendment) Bill, 2025

Health Security se National Security Cess Bill, 2025

Central Excise (Amendment) Bill, 2025

#### **Commissions** [7]

Market Study on Artificial Intelligence and Competition

Cyber Safety Handbook for Members of the Indian Parliament

Data Localisation in A Globalised World

Digitising India: Towards an Inclusive Growth of the Ecosystem

Decoding Free-AI insights into RBI framework for trustworthy AI in banking and beyond

Responsible Harnessing of AI Innovation Across Digital Public Infrastructures

Towards Trustworthy AI: Sectoral Guidelines for Responsible Adoption

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